Under Seed Village Programme, the number of farmers benefitted in 2017-18 was 30.05 lakhs.

Over 1.52 crore farmers have benefited through different extension activities under Sub Mission on Agricultural Extension since 2014-15 to 31st March, 2018.

Under Soil Health Card Scheme, during Cycle-I (2015-16 and 2016-17) Soil Health Cards were distributed to 1073.89 lakh farmers and during Cycle-II (2017-18 and 2018-19), Soil Health Cards have been distributed to 74 lakh farmers

Statement

Sl. No.	Names of Centrally Sponsored and Central Sector Schemes
1.	National Food Security Mission (NFSM)
2.	National Mission on Oilseeds and Oil Palm (NMOOP)
3.	Rainfed Area Development (RAD)
4.	Soil Health Management (SHM)
5.	Soil Health Card (SHC)
6.	Paramparagat Krishi Vikas Yojana (PKVY)
7.	Sub-Mission on Agriculture Extension (SMAE)
8.	Sub-Mission on Agriculture Mechanization (SMAM)
9.	Sub- Mission on Seeds and Planting Material (SMSP)
10.	Mission for Integrated Development of Horticulture (WHDH)
11.	National Agroforesty & Bamboo Mission (NABM)
12.	Rashtriya Krishi Vikas Yojana (RKVY)
13.	Pradhan Mantri Krishi Sinchai Yojana (PMKSY)

Remunerative price to farmers

1933. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the number of farmers committed suicide since 1 st April, 2018 till date, State-wise;

Unstarred Questions

- (b) whether it is a fact that Government has failed to provide remunerative prices to farmers of the country while the cost of production has gone up rapidly and
- (c) whether it is also a fact that non-remunerative price of crops to farmers is forcing them to hand over their lands to industries for corporate farming; and

prices of crops have gone down drastically since 2015;

(d) if so, the details thereof and the reasons for providing non-remunerative prices to farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides, in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides are available upto 2015 on its website. The Reports for the year 2016 onwards have not been published as on date. However, NCRB has provided data relating to suicides for the year 2016 (provisional) to this Ministry. As per the ADSI Reports for the year 2015 and data as provided by NCRB for the year 2016 (provisional), the total number of suicides by farmers and agricultural labourers in the country State-wise is given in the Statement-I [Refer to the Statement appended to answer to USQ No. 1928 part (a) to (c)]. The number of suicide by farmers and agricultural labourers during 2016 has come down approximately by 9.77% from 12602 to 11370.

(b) to (d) Minimum Support Price (MSP) is notified for both Kharif and Rabi crops based on the recommendations of the Commission on Agriculture Costs and Prices (CACP). The Commission collects analyses data on cost of cultivation and recommends MSP.

Giving a major boost for the farmers' income, the Government has increased the Minimum Support Prices (MSPs) of all kharif crops for 2018-19 Season. This decision of the Government is a historic one as it redeems the promise of the pre-determined principle of fixing the MSPs at a level of at least 150 per cent of the cost of production announced by the Union Budget for 2018-19. The MSP declared during 2012-13 to 2018-19 for various crops is given in the Statement-II [Refer to the Annexure appended to answer to USQ No. 1928 part (a) to (c)]

The Government has implemented National Agriculture Market popularly known as e-NAM' scheme for transparent price discovery for the farmers for their produce

through competitive online bidding system. Under the scheme, an electronic trading portal with pan India trading facility has been deployed in 585 regulated wholesale markets in 16 States and 02 Union Territories across the country as on 31.03.2018.

Further, in order to provide better marketing facilities to the farmers, the Government of India has released a new model "The Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Act, 2017" on 24th April, 2017 for its adoption by States/ UTs. The provisions therein provides for alternative marketing channels such as setting up of private markets, direct marketing, farmer-consumer markets, special commodity markets, declaring warehouses/ silos/ cold storages or such structures as market sub yards to facilitate farmers in marketing their produce at competitive and remunerative prices.

In order to optimise the use of scarce resources and mitigate the uncertainty in price and marketing, the Government has formulated and released a progressive and facilitative Model Act "The – State/ UT Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation) Act, 2018" in May, 2018 for its adoption by the States/Union Territories (UTs). The aforesaid Model Contract Farming Act covers the entire value and supply chain from pre production to post harvest marketing including services contract for the agricultural produce and livestock.

MSP for Kharif crops

1934. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has increased the MSP for Kharif crops recently;
- (b) if so, the details thereof;
- (c) whether farmers' organisations have announced for a long strike against the Government's misleading claims for recent increase in MSP and unremunerative agricultural policies;
 - (d) if so, the details thereof; and
 - (e) the response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) and (b) Government announces